

Serial No. of Order	Date of Order	Order with Signature
6	12.12.89	<p>It has been stated on behalf of Mr. P.K. Misra, learned Counsel for the Petitioner that Mr. Misra has been ailing and he is not able to attend the Court. The case is adjourned to 10th January, 1990 for hearing.</p> <p><i>B.M.</i> Vice-Chairman</p>
7	10.1.90	<p><i>Put up this case on 29-1-90 for hearing as prayed for on behalf of Mr. P.K. Misra.</i></p> <p><i>PSH (10.1.90)</i> Member (Admn.)</p> <p><i>M.</i> Member (J)</p>
8.	29.1.90.	<p>None appears for the applicant on repeated calls. Mr. L. Mohapatra, learned Standing Counsel for the Railway Administration is present. The application is dismissed for default.</p> <p><i>M.</i> Member (Judl.)</p> <p><i>M.</i> Member (Admn.)</p>